

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU  
(Through web-based video conferencing platform)**

**ITEM No.23  
C.P No.108/BB/2023**

**IN THE MATTER OF:**

Janus GBAC Limited	...	Petitioner
Vs		
Beloorbayir Biotech Limited	...	Respondent

**Order under Section 221 of Companies Act, 2013**

**Order delivered on 23.07.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner	:	Shri Atul Madhavan
For the Respondent	:	Shri Brilliant Marak

**ORDER**

1. Heard the Learned Counsel for the Petitioner and Respondent.
2. List the case on **19.08.2024**.

**Sd/-  
(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**Sd/-  
(T.KRISHNAVALLI)  
MEMBER (JUDICIAL)**